Declaration of Assets and Liabilities

Year. 2022

service and presently working as ASSIS taut, Blhaz widhan Sabha, Patha, give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

23/02/22

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Cash	15,000/-	3000/-	Sakshi ku	Kumar Shau	rya
(ii)	Deposits in Banks, Financial Institutions And					
	Non-Banking Financial Companies	35,000/-	9) SBI (Savin 10,000/-	7)	MIL	-
(iii)	Bonds, Debentures and Shares in companies	MIL	MIL	NIL	NIL	
(lv)	Other financial 1- institutions, NSS, Postal Savings, LIC 2, Policies, etc		1.28000/- m YLY pre- mium in LTC	MIL	E6000f- YLY premiu In LIC	4
(v)	Motor Vehicles (details of make, etc.)	HERO ILAMOUR R-OICD	2 ACTIVA -56 BROJEF -2459	NIL	MIL	
(vi)	Jewellery (give details of weight and value)	N1L	20g hold 100 g Silver	HIL	MIL	
(vii)	Other assets, such as values of claims / interests	NIL	MIL	NIL	MIL	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

Brandra Kumar.

^{*} Dependant here means a person substantially dependent on the income of the employee.

Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	- Location(s) 25 - Survey number(s) A1- - Extent (Total post	es neul -Katho Ebrahi -Huke -Aerran	m pur m'cuou	MIL	MIL	
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	MIL	24.5 Dhu Lot No-4 Khata-18 Rampuz, Parsha, P	MIL	MIL	
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	MIL	MIL	MIL	MIL	
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	HIL	tense under Cons In New Allcapuri brardanibag 17.25 Dhur Khata—14 20t—1511 anji—5	, Patra 4 MIC	MIL	
(v)	Others (such as interest in property)	MIL	MIL	NCIL	MIL	-

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on Field 72022	
(a)	(i) Loans from Banks (SBI)	B35,00,000-(Home		
	(ii) Loans from financial institutions	HIL loan)	MIL	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	MIL	MIL	
	(b) dues to departments dealing with supply of water	MIL	MIL	
	(c) dues to departments dealing with supply of electricity	MIL	MIL	

	(d) dues to departments dealing with telephones	MIL	MIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	PIL	NIL
	(f) Other dues, If any	MIL	MIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Income Tax-MIL BWMPK7408R	MIL
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]	MIL	MIL
	(iii) Sales Tax [Only in case of proprietary business]	MIL	MIL
	(iv) Property Tax		

C. Personal D	atall		
GPF/CPF/PBAN No.	:- [PTS/BLA-1236	
Gender	:- [M (M/F)	
Date of Birth	:- [15061980	(DD/MM/YYYY)
Class/Group	:- [B (A/B/C)	
Cadre	(Bihav Legis lative Assembly Secrete Full Name e.g. B.A.SBihar Administrative Service, B.S.SBihar Secretariat Service etc.)	

Home District :- AURAN CTABAD

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Sirendra Rumar.

Name of Employee: B.IR.E.M.D.R.A...KUMAR

Designation: ASSISTAMT

Department: BIHAR LEGISLATIVE ASSEMBLY,

PATNA .

Note:

Place: PATMA

Date: 11:02 - 2022

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.